

CB-1054
21/11/2020

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, SHAHDARA
DISTRICT, KARKARDOOMA COURTS, DELHI.
DUTY ROSTER OF RELIEVER JUDGES FOR THE MONTH OF NOVEMBER-
2020, SHAHDARA DISTRICT

The following Ld. Metropolitan Magistrates (Reliever), Shahdara District shall work as Metropolitan Magistrates (Reliever), on the dates noted against their names, as given in the table below.

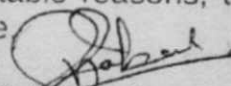
SL.No.	Name of Ld. MMs.	Days of Duty
1.	Sh. Ayush Sharma, MM (Reliever) R/o B-2/206 Delhi Courts Officer's Residential Complex Haiderpur, Shalimar Bagh, New Delhi- 110088 Mobile No. 8806242274	21.11.2020 23.11.2020 28.11.2020
2.	Ms. Chakita Srivastava, MM (Reliever) R/o A-1, Friends apartment, Patparganj, IP Extension, Delhi- 110092 Mobile No. 8860190062	26.11.2020 27.11.2020 30.11.2020
3.	Sh. Kautek, MM (Reliever) Mobile No. 9693825457	24.11.2020 25.11.2020

1. The Metropolitan Magistrates (Reliever) shall look after the work of link duty, TIP, inquest proceedings, recording statement under Section 164 Cr.P C besides administrative duties as per Hon 'ble High Court of Delhi Order No 71/DHC/ Gaz/G-7 NI.E.2(a)/ 2020 dated 18.11.2020

Remarks:-

a. The work or TIP shall continue to be done by the jail duty magistrates (as per jail duty roster) till next order.

b. The Metropolitan Magistrates (Reliever) deputed as Metropolitan Magistrate (Reliever) shall not be allowed to avail leave on the day of their duty in any circumstances. Metropolitan Magistrates (Reliever) may only be allowed to change their day of duties on mutual exchange basis with other MM (Reliever) well in advance. If the Metropolitan Magistrate (Reliever) is not available on any day of his /her duty due to some inevitable reasons, then other MM (Reliever) shall perform the duty in his /her place



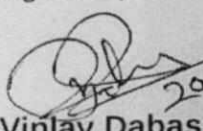
(Viplav Dabass)
CMM/SHD/KKD

No. 659 /CMM/SHD/KKD

Dated: 20.11.2020

Copy forwarded to:-

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. Principal District & Sessions Judge (HQs), Delhi.
02. All the Ld. Principal District & Sessions Judge, Delhi.
03. The Ld Officer In-Charge, Pool Car and care taking, SHD, KKD, Delhi
04. The Ld. CMMS, all Districts, Delhi.
05. All The Ld. Secretary, DLSA, KKD, Delhi.
06. The Ld. Administrative Civil Judge, SHD District, Delhi
07. All the metropolitan magistrate, SHD District, KKD, Delhi.
08. The DCP Shahdara/ East/ North-East through Chowki Incharge, KKD Court, Delhi.
09. The Incharge District Court, Website Committe, KKD Court, Delhi.
10. The Incharge Cash Branch, KKD.
11. The Chief Public Prosecutor KKD Courts, Shahdara/ East/ North-East
12. The Secretary Shahdara Bar Association.
13. The Lock-up Incharge KKD, Delhi
14. The Information center KKD, Delhi
15. The Video Confrencing Room, Delhi.
16. The notice board of KKD Court complex for uploading on layers.
17. For uploading on website of District Courts Delhi.
18. Office order file.


(Viplav Dabass)
CMM/SHD/KKD

20-11-2020